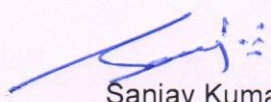


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SION PANVEL TOLLWAYS PRIVATE LIMITED OPERATING IN OPERATIONS AND
MAINTENANCE OF TOLL ROADS AT PUNE / MUMBAI, MAHARASHTRA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Sion Panvel Tollways Private Limited CIN: U45203PN2009PTC134473
2.	Address of the registered office	"IVRCL House", 35 Suyojana, C.H.F, Koregoan Park, Pune-411001
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Since the Corporate Debtor is in business of road construction, there are no major tangible assets available in the company.
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Revenue: Nil As per audited financial statement for Financial Year 2023-24
7.	Number of employees/ workmen	No employee on role since Insolvency Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to Resolution Professional at: cirp.sptpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Resolution Professional at: cirp.sptpl@gmail.com
10.	Last date for receipt of expression of interest	24/02/2025
11.	Date of issue of provisional list of prospective resolution applicants	06/03/2025
12.	Last date for submission of objections to provisional list	11/03/2025
13.	Date of issue of final list of prospective resolution applicants	17/03/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17/03/2025
15.	Last date for submission of resolution plans	16/04/2025
16.	Process email id to submit EOI	cirp.sptpl@gmail.com

Note: Current invitation in this revised Form G is subject to requisite approval of extension of CIRP timelines by Adjudicating Authority and is also subject to suitable modification pursuant to the same.


Sanjay Kumar Mishra
Resolution Professional for Sion Panvel Tollways Private Limited
IBBI/IPA-001/IP-P01047/2017-2018/11730
AFA: AA1/11730/02/311225/107734 (Valid till 31.12.2025)
Dreams Complex, 4C-1605, LBS Marg, Bhandup West, Mumbai 400078
Email ID - cirp.sptpl@gmail.com
Place: Mumbai
Date: 08/02/2025